

20,153 Sub-centres, 3,652 Primary Health centres, 244 Community Health centres and 907 Rural Family Welfare centres have been established in Uttar Pradesh to provide primary health care services including anti natal, natal and post natal care.

(b) The target under Minimum Needs Programme for the State Government is to set up 15 PHCs and 17 CHCs during 1993-94.

(c) and (d) Under the VIth India Population Project (IPP-VI), the construction of 159 Sub-centres is being funded with World Bank assistance in Uttar Pradesh.

[English]

Child Welfare Centres in H.P.

2330. MAJ. D.D. KHANORIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Child Welfare centres opened in the tribal areas of Himachal Pradesh during the last two years;

(b) the number of more such centres that are likely to be opened during the Eighth Five Year Plan; and

(c) the arrangements made in the Primary Health centres to protect the infants contacting new disease?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (c) Infants are protected against vaccine preventable diseases implemented through Primary Health centres, Sub-centres and Integrated Child Development Services.

However, Government has not set up any separate centres called Child Welfare centres in the tribal areas of the State.

Internship Training in Homoeopathic Dispensaries

2331. DR. LAL BAHADUR RAWAL:
SHRI ROSHAN LAL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the proposal to allow BHMS students to undertake internship training in CGHS Homoeopathic dispensaries has been recommended and approved and its implementation is being delayed;

(b) if so, the reasons for the delay; and

(c) the steps taken for early implementation of the decision?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (c) The proposal to allow internship in CGHS Homoeopathic dispensaries is under consideration of the Government.

Manufacture of Sub-Standard Drugs

2332. SHRI MOHAN RAWALE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of companies booked under the Drugs and Cosmetics Act for manufacture of sub-standard drugs during each of the last three years; and

(b) the action taken against the manufacturers and sellers of sub-standard drugs?